

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 315 of 2013**

**Dated : 13<sup>th</sup> March, 2014**

**In the matter of**

**M/s Torrent Power Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on  
**27.3.2014.**

**COURT MASTER**